

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-139 of 2013 in DFR-631 of 2013
In Appeal No. 167 of 2011**

Dated : 10th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gulbarga Electricity Supply Co. Ltd. ... Appellant(s)

Versus

M/s JSW Steel Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

ORDER

On the last occasion, nobody represented on behalf of the Review Petitioner. Today also nobody is present on behalf of the Review Petitioner.

Post the matter on **04.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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